

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2997
ANSWERED ON 06.08.2026**

UN-ELECTRIFIED HOUSEHOLDS UNDER SAUBHAGYA

2997. SHRI RAMASAHAYAM RAGHURAM REDDY:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of rural households having electricity connections but receiving less than twelve hours, eight hours and four hours of daily power supply respectively, State/UT-wise;**
- (b) whether the Government reduced the estimated number of unelectrified households under the Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) from 300 lakh households, as approved in the scheme guidelines to 248 lakh households on the dashboard before declaring hundred percent electrification, if so, the details thereof, State/UT-wise;**
- (c) the details of households excluded from the original target of 300 lakh households under SAUBHAGYA, State/UT-wise along with the reasons for such exclusion;**
- (d) whether seven States had reported 19.10 lakh unelectrified households as on 31 March, 2019 and sought extension of timelines, if so, the details thereof; and**
- (e) the manner in which the Government justify by declaring near-universal electrification before completion of the remaining works?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Electricity being a concurrent subject, supply and distribution of electricity to all consumers comes within the purview of respective distribution utility which works under the guidance of the respective State Government and State Electricity Regulatory Commission. Further, as per the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the State Commission may specify lower hours of supply for some categories of consumers. The details related to hours of supply at the micro level are maintained at the State/ UT level (State/UT-wise data related to hours of supply, as received from States/UTs, is placed at Annexure-I).

(b) to (e): Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched by Government of India (GoI) in 2014, and thereafter under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) launched by GoI in October, 2017, electrification of all willing households was completed by 31st March, 2019 as reported by the States/ UTs. Thereafter, 23.29 lakh households, identified before 2019, which subsequently gave willingness for electrification, were proposed by States and thus, a total electrification of 286 lakh households was reported by States as against the original estimate of 300 lakh households under SAUBHAGYA scheme, including households electrified under State schemes running in parallel.

Both the GoI schemes stand closed as on 31.03.2022. State-wise details are enclosed at Annexure-II.

Under ongoing Revamped Distribution Sector Scheme (RDSS) launched in 2021, grid electrification works amounting to Rs. 6,521 crore have been sanctioned for 13.65 lakh households, based on proposal submitted by the States post survey, including works for electrification of households belonging to Particularly Vulnerable Tribal Group (PVTG) identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to Scheduled Caste (SC) under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Villages Program (VVP), wherever found feasible. Further, States of Gujarat, Odisha and West Bengal undertook household electrification works under State Plan. (State/UT-wise details are at Annexure-III).

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2997 ANSWERED IN THE LOK SABHA ON 06.08.2026

State/UT-wise Average Hours of Supply in rural areas for FY 2025-26 (in hh:mm)

Sl. No.	State Name	Average Hours
1	A&N Island	**
2	Andhra Pradesh	23:51
3	Arunachal Pradesh	23:05
4	Assam	23:14
5	Bihar	23:24
6	Chandigarh	*
7	Chhattisgarh	23:24
8	Dadra & Nagar Haveli	23:39
9	Delhi	*
10	Goa	**
11	Gujarat	23:54
12	Haryana	22:40
13	Himachal Pradesh	23:40
14	Jammu and Kashmir	20:23
15	Jharkhand	21:27
16	Karnataka	23:27
17	Kerala	23:48
18	Ladakh	21:45
19	Madhya Pradesh	22:50
20	Maharashtra	21:52
21	Manipur	23:05
22	Meghalaya	23:34
23	Mizoram	19:59
24	Nagaland	19:53
25	Odisha	23:57
26	Puducherry	23:55
27	Punjab	23:16
28	Rajasthan	21:11
29	Sikkim	22:53
30	Tamil Nadu	24:00
31	Telangana	24:00
32	Tripura	23:11
33	Uttar Pradesh	21:47
34	Uttarakhand	23:28
35	West Bengal	23:50
	National Average	22:36

* Rural area not present ** Data not available

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (b) TO (e) OF UNSTARRED QUESTION NO. 2997 ANSWERED IN THE LOK SABHA ON 06.08.2026**

Number of Households electrified during SAUBHAGYA period

S. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE REFERRED IN REPLY TO PARTS (b) TO (e) OF UNSTARRED QUESTION NO. 2997 ANSWERED IN THE LOK SABHA ON 06.08.2026

Status of Household Electrification Works sanctioned under RDSS

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	GBS Released (Rs. Crores)	Total Households Sanctioned	Households to be electrified as per survey	Households Electrified
A.	Addl. HHs Sanctioned under RDSS						
1	Andhra Pradesh	49.24	29.55	8.73	15,475	15,475	15,320
2	Arunachal Pradesh	47.11	42.40	11.55	6,506	6,506	241
3	Assam	785.55	706.99	195.15	127,111	133,284	41,635
4	Bihar	239.14	143.49	39.18	35,467	35,467	352
5	Chhattisgarh	166.55	99.93	0.00	34,078	34,078	16,515
6	Jammu & Kashmir	106.70	96.03	18.70	15,359	15,359	0
7	Jharkhand	25.16	15.09	0.00	4,853	4,853	804
8	Kerala	0.33	0.20	0.00	40	40	11
9	Madhya Pradesh	1.13	0.68	0.18	196	196	121
10	Manipur	214.44	193.00	0.00	36,972	36,972	0
11	Meghalaya	435.70	392.13	106.25	50,501	50,501	0
12	Mizoram	79.90	71.91	0.00	15,167	15,167	1,751
13	Nagaland	69.55	62.59	17.09	10,004	10,004	20
14	Rajasthan	1,526.94	916.16	165.58	338,702	289,033	95,106
15	Uttar Pradesh	931.04	558.62	122.17	251,487	251,487	42,385
	Total (A)	4,678.47	3,328.77	684.58	941,918	898,422	214,261
B.	Electrification works sanctioned under RDSS in Vibrant Villages						
1	Himachal Pradesh*	6.08	5.47	0.54	0	0	0
2	Arunachal Pradesh	20.18	18.16	1.65	1,683	1,683	0
3	Uttarakhand	13.08	11.77	1.07	1,154	1,154	0
	Total (B)	39.34	35.41	3.26	2,837	2,837	0
C.	Electrification of PVTG Households through Grid Connectivity under PM-JANMAN						
C1	PVTG Households Sanctioned under RDSS						
1	Andhra Pradesh	88.71	53.23	27.61	24,967	24,925	24,925
2	Chhattisgarh	38.16	22.90	11.28	7,077	7,349	7,349
3	Jharkhand	74.13	44.48	22.54	12,442	11,504	11,504
4	Karnataka	3.76	2.26	1.11	1,615	1,546	1,546
5	Kerala	0.86	0.52	0.23	345	345	314
6	Madhya Pradesh	148.83	89.28	51.66	30,216	28,396	28,396
7	Maharashtra	26.61	15.97	7.87	8,556	9,216	9,216
8	Rajasthan	40.34	24.20	11.92	17,633	16,023	16,023
9	Tamil Nadu	29.89	17.93	8.83	8,603	7,814	7,384
10	Telangana	6.79	4.07	2.07	3,884	3,884	3,884
11	Tripura	61.52	55.37	43.86	11,664	11,692	11,692
12	Uttar Pradesh	1.10	0.66	0.21	316	195	195
13	Uttarakhand	0.60	0.54	0.49	669	669	669
	Sub Total (C1)	521.31	331.41	189.69	127,987	123,558	123,097
C2	PVTG Households covered under State Plan						
1	Gujarat	0	0	0	0	6,626	6,626
2	Odisha	0	0	0	0	5,738	5,721
3	West Bengal	0	0	0	0	3,372	3,372
	Sub Total (C2)	0	0	0	0	15,736	15,719
C3	Public Places Sanctioned under RDSS						
1	Madhya Pradesh	0	0	-	25	21	21
	Sub Total (C3)	0	0	-	25	21	21
	Total (C=C1+C2+C3)	521.45	331.49	189.69	128,012	139,315	138,837

D.	Electrification of Tribal Households identified under DA-JGUA						
D1	DA-JGUA Households Sanctioned under RDSS						
1	Andhra Pradesh	19.12	11.47	5.86	4,921	5,302	5,208
2	Arunachal Pradesh	8.20	7.38	3.37	1,938	1,938	1,866
3	Bihar	61.40	36.84	16.76	7,117	7,117	1,635
4	Chhattisgarh	218.44	131.06	0.00	39,579	39,579	25,135
5	Himachal Pradesh	0.49	0.45	0.00	93	93	21
6	Jammu & Kashmir	89.84	80.85	9.90	13,824	13,824	0
7	Jharkhand	92.44	55.47	0.00	19,467	19,467	0
8	Karnataka	41.00	24.60	9.03	5,288	5,288	1,714
9	Kerala	5.73	3.44	1.74	1,080	1,080	295
10	Madhya Pradesh	305.66	183.40	89.38	59,172	59,172	32,373
11	Maharashtra	23.60	14.16	6.97	6,961	5,228	5,228
12	Rajasthan	197.11	118.26	37.66	82,842	82,842	19,762
13	Telangana	110.73	66.44	33.58	26,525	26,525	23,748
14	Tripura	40.69	36.62	17.61	7,677	7,677	7,635
15	Uttar Pradesh	32.21	19.32	4.91	6,867	6,867	274
16	Uttarakhand	0.84	0.75	0.00	207	207	165
	Sub Total (D1)	1,247.50	790.52	236.76	283,558	282,206	125,059
D2	DA-JGUA Households covered under State Plan						
1	Odisha	0	0	-	0	36,335	0
	Sub Total (D2)	0	0		0	36,335	0
D3	DA-JGUA Public Places sanctioned under RDSS						
1	Andhra Pradesh	0.70	0.42	-	182	182	130
2	Arunachal Pradesh	0.04	0.03	-	9	9	9
3	Himachal Pradesh	0.05	0.05	-	7	7	3
4	Jharkhand	8.25	4.95	-	1,910	1,910	0
5	Kerala	0.15	0.09	-	17	17	0
6	Madhya Pradesh	3.32	1.99	-	650	650	251
7	Rajasthan	0.70	0.42	-	195	195	0
8	Telangana	2.90	1.74	-	672	8,208	7,940
9	Tripura	2.31	2.08	-	512	512	349
10	Uttar Pradesh	0.13	0.08	-	30	30	7
11	Uttarakhand	0.08	0.07	-	19	19	4
	Sub Total (D3)	18.63	11.92		4,203	11,739	8,693
D4	DA-JGUA Public Places covered under State Plan						
1	Odisha	0	0	0	0	548	0
	Sub Total (D4)	0	0	0	0	548	0
	Total (D=D1+D2+D3+D4)	1,266.13	802.44	236.76	287,761	330,828	133,752
E.	Electrification works sanctioned under PM-AJAY						
1	Andhra Pradesh	3.50	2.10	0.96	811	811	437
2	Jharkhand	6.141	3.684	0.000	1,782	1,782	0
3	Madhya Pradesh	0.002	0.001	0.000	6	6	3
4	Maharashtra	6.810	4.086	1.860	2,012	2,012	437
	Total (E)	16.45	9.87	2.82	4,611	4,611	877
	Grand Total (A+B+C+D+E)	6,521.85	4,507.98	1,117.11	1,365,139	1,376,013	487,727

**Works sanctioned for strengthening existing distribution infrastructure and improving available voltage profile for covered Households*

** Telangana electrification progress in PIs under DA-JGUA includes Angan Wadi Centres (AWCs)*

Source: MC Minutes, RDSS Portal, REC/PFC
